

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5486

ANSWERED ON:06.09.2011

ADDITIONAL ALLOCATION UNDER JNNURM

Bavalia Shri Kuvajibhai Mohanbhai;Maadam Shri Vikrambhai Arjanbhai;Reddy Shri Anantha Venkatarami;Singh Shri Ijyaraj
;Sudhakaran Shri K.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to provide additional allocation to the States under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the year 2011-12;

(b) if so, the details thereof and the funds sanctioned and released so far, State-wise;

(c) whether the Government has received reports relating to diversion and misappropriation of funds by the various State Governments during each of the last three years and the current year; and

(d) if so, the details thereof alongwith the reasons for diversion of funds and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): The budget estimate for the year 2011-12 for Urban Infrastructure and Governance sub-mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is Rs. 6443.89 Crore. Under UIG, the second and subsequent instalment of Additional Central Assistance (ACA) is released for projects subject to utilisation of 70% of grants and achievement of reforms according to the timelines agreed to as per Memorandum of Agreement (MoA) by the States and Urban Local Bodies. The details of ACA committed and released for the projects approved under UIG sub-mission during the year 2011-12, State-wise is annexed.

(c)&(d): The progress of the Projects is periodically reviewed by the Government of India. However, the execution and monitoring of projects is done by the States/ Union Territories (UTs) in accordance with rules and procedures. Funds are to be spent as per approved Detailed Project Reports (DPRs) and no diversion is admissible. If scope of work is changed, revised DPR is to be submitted by the concerned State Government. States/UTs report on the proper utilization of funds through Quarterly Progress Reports (QPRs).